

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:787
ANSWERED ON:01.03.2013
ADULTERATION IN PETROL AND DIESEL
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of samples of petrol and diesel collected to check adulterating during the last two years and the current year in the country, State/UT-wise including Uttar Pradesh;
- (b) the number of samples out of total collected samples found adulterated; and
- (c) the action taken by the Government against the guilty companies/persons concerned?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (c) : In order to check adulteration in Petrol and Diesel in the country, 266545 samples of Petrol and Diesel which included 38872 samples pertaining to the State of Uttar Pradesh, were collected by the Public Sector Oil Marketing Companies (OMCs) in the country, during the last two years and current year (April-December 2012).

57 Retail Outlets (ROs) of the OMCs including 17 ROs in the State of Uttar Pradesh, have been terminated on account of established cases of adulteration during the said period. State-wise/ UT-wise details are annexed.